

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016
AND
APPEAL NO. 284 OF 2016**

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Biomass Power Producers Association & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Lakshyajit Singh
Ms. Somya Singh
Ambuj Dixit

Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-4

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Mr.Lakshyajit Singh
Ms. Somya Singh
Ambuj Dixit

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadari for R-2

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **10.07.2019**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson